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31 and

NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD


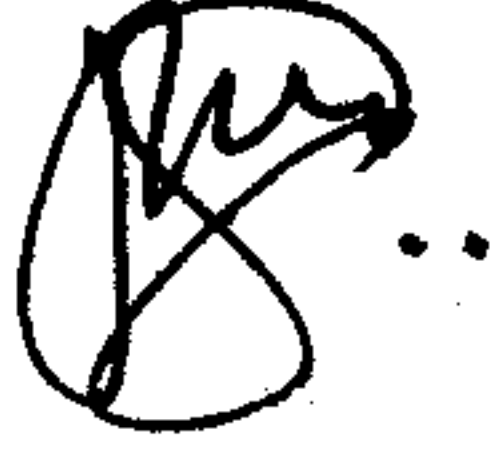


IA 67/2018, IA 68/2018 with C.P. No. 175/241-242/NCLT/AHM/2017

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2018

Name of the Company: Entegra Ltd.
V/s.
Shree Maheshwar Hydel Power Corporation Ltd. & Ors.

Section of the Companies Act: Sections 241 and 242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	AVTARSINGH PANGAR	Advocate	RESP No. 5	
2.	UMESH VED	PCS	Petitioners	Umesh H. Ved
3.	Ankur Sood a/w Abhishek Puri a/w Amrita Joshi a/w Pulkit Sukhrmani	Advocates	Petitioners	
4.	NAVIN PAHWA WITH RITU SHAH FOR THAKKAR AND PAHWA	SR. ADV ADV.	Resp 1	
5	SUADAT KIRMANI	Adv.	Resp.	
6	Rutika M. Shethwale for Mr. Hajmudar			

ORDER

Learned Advocate Mr. Ankur Sood with Learned Advocate Mr. Abhishek Puri with Learned Advocate Ms. Amrita Joshi with Learned Advocate Mr. Pulkit Sukhrmani with Learned PCS Mr. Umesh Ved present for Petitioner. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Respondent no.

1. Learned Advocate Mr. Avtarsingh Panesra present for Respondent no 5. Learned Advocate Ms. Rutika Shethwala i/b Learned Advocate Mr. Sharvil Majmudar present for Respondents no. 3, 4, 6, 10 to 12.

Learned Advocate Suadat Kirmani with Learned Advocate Mr. Devyang Vyas is going to file their Vakalatnama on behalf of Respondent no. 2 today during the course of the day and prayed for time to file their objections in IA 67/2018 and IA 68/2018 filed by Original Petitioner.

Respondent no. 1 also prayed time to file their objections in IA 67/2018 and IA 68/2018.

The learned Lawyer appearing on behalf of Respondent no. 1 has not received the copy of IA applications.

Petitioner is directed to serve the copy of IA applications. Petitioner further submitted that they have already upon the counsels.

List the matter on 06.03.2018.



MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 28th day of February, 2018.